

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-301
IB - 3258/ND/2019

IN THE MATTER OF:

M/s Topnotch Trading Coporation Pvt. Ltd.

Vs

M/s Lotus Woodtech Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 16.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Mani Bhushan Sinha
For the Respondent : Adv. Atul Kumar

ORDER

Pursuant to the earlier order dated 06.12.2019, Ld. Counsel for petitioner has filed affidavit of tracking report. The same is on record.

Notice to the Corporate Debtor/respondent vide all modes including process of this bench. Affidavit of service be filed. Dasti. List on 03.01.2020.

A
SRI/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG